

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
23.09.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE.

CP (IB) No. 249/7/HDB/2022
U/s 7 of IBC, 2016

IN THE MATTER OF:

Axis Bank Limited

... Financial Creditor

Vs

Karvy Forde Search Private Limited

... Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

ORDER

Ld. Counsel Shri. VVSN Raju for the Financial Creditor and Ld. Counsel Ms. Mahathi Reddy for the Corporate Debtor present. Memo of proof of service is filed. Ld. Counsel for the Corporate Debtor submitted that vakalatnama on behalf of the Corporate Debtor has been filed today. Therefore, the Corporate Debtor shall file counter within two weeks.

List the matter for hearing on 03.11.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)